

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.616

IB-1343/PB/2018

CA/985/2020, IA/5795/2021, Comp. Appeal/53 /2023 &
IA/01/2024

IN THE MATTER OF:

Dena Bank

...PETITIONER

Vs

M/s. One World Travel Solutions Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:Adv. Hitesh Sachar, Adv Rabi
Karmokar in CA 53/ 2023.

For the Liquidator

:Adv. Ankur Mittal, Adv. Yashika
Sharma, Adv. Jayesh Gupta in I.A
No. 1 of 2024 and C.A No. 53 of
2023). Adv Mayank Singhal

ORDER

List the matter along with IAs on **27.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)